## **COURT - I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NOS. 408 OF 2017 IN DFR NO. 1696 OF 2017

Dated: 5<sup>th</sup> July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Bihar Industries Association ...Appellant(s)

Vs.

Bihar Electricity Regulatory Commission & Anr. ....Respondent(s)

Counsel for the Appellant(s) : Mr. Suraj Samadarshi

## <u>ORDER</u>

Issue notice to the Respondents returnable on 19.07.2017. Dasti, in addition, is permitted.

List the matter on <u>19.07.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/hks